HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAN

(Office of the Registrar Judicial)

File No.:- RFA 22/2020

Union of India	Titled V/s	Ved Parkash and Ors.
Petitioner/Appellant(s)		Respondent (s)

. Notice to the respondent (s): -

3. Sohan Lal S/O Bhagtu

R/O Arli Hansali, Tehsil and District, Reasi

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on <u>20.05.2025</u> 09.30 A.M. or the next working day if <u>20.05.2025</u> is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 29th day of April, 2025 at Jammu.

(Sandeep Kour) Register Hudiaetil.) High Gourt of Baktand Ladakh Jammun M U.

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Dated:- 29/04/25

Copy of the above forwarded to:

No.:-

1. The Editor <u>Daily Excelsion</u>, Jummu, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No_<u>187</u> dated <u>28-04-2025</u> as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2.CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

(Sandeep Kour) Begistrar Judicial High Court of J&K J A M M U.